

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 2012 with MA No.27/2013

Date of Order : 23.09.2013

Mr. S.S. Nirban, present, counsel for applicant.

Counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh application.

His prayer is allowed and the OA is dismissed as infructuous one.

Accordingly, the MA No.27/2013 is also dismissed.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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